

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 32

CP No. 181/Chd/Chd/2018

IN THE MATTER OF:

Sundeep Bedi

...Petitioner

Vs.

Tera Tradelinks Pvt. Ltd.

...Respondent

Under Section: 241 & 242, CA 2013

Since the Hon'ble Members are on leave, the matter is adjourned to
22.05.2024.

-sd-
Court Officer

March 22, 2024
SM